

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4018
ANSWERED ON:05.09.2012
IMPLEMENTATION OF RESERVATION IN PROMOTION
Natarajan Shri P.R.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether reservation in promotion is strictly followed and implemented in the Ministry as per the provisions made in the Constitution 77th Amendment Act;
- (b) if so, the details of promotions made during the last five years in all categories;
- (c) if not, the reasons therefor; and
- (d) the tentative time by which the same is likely to be implemented?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b) to (d): The Ministry makes promotion for the following services for all the Ministries/Departments of the Government of India:

- (i) Central Secretariat Service(CSS);
- (ii) Central Secretariat Stenographers' Service(CSSS);
- (iii) Central Secretariat Clerical Service(CSCS).

Besides, the Ministry conducts DPC (Departmental Promotion Committee) for promotion to the posts of Section Officer, Private Secretary, Personal Assistant, Assistant, Upper Division Clerk and Lower Division Clerk located in this Ministry. The details of category wise promotions made for these categories in this Ministry during the five years from 2006 to 2010 are enclosed at Annexure.

The zone of promotions is made centrally by the respective cadre controlling authorities as per the extant Reservation Policy of the Government. The DPC is held by the respective Ministry for the employees within the zone of promotion. The Personnel are allocated/ distributed to all Ministries including the Ministry of Personnel, Public Grievances and Pensions on the basis of available vacancies. At any point of time the number of SC/ST employees in a particular Ministry/ Department may not, therefore, necessarily match the prescribed reservation quotas, while the reservation policy is strictly followed by the cadre controlling authority.